

of this naked aggression, should advocate the seating of China in the United Nations, which is a civilised body?

Mr. Speaker: Should that be decided in this?

Shri P. K. Deo: A categorical answer is demanded. It has exceeded all limits of endurance. Of all nations, why do we advocate the seating of China in the United Nations?

श्री गुलशन (भट्टडा) : जैसा कि मंत्री महोदय ने कहा है, लिम्बत और लद्दाख की सीमा पर चीनी सैनिकों की घुसपैठ की कार्यवाहियां बढ़ रही हैं। कुछ लोगों के मन में यह सन्देह है कि जब काश्मीर में घुसपैठिये बढ़ते चले जाएं, वे और सरकार चुप रही और उसके बाद जब कोई चारा नहीं रहा, तो फिर सरकार को होश आई, कही सरकार अब भी वही नीति न अपनाये। मैं यह जानना चाहता हूँ कि क्या सरकार लोगों की इस शंका को दूर करने के लिये निश्चित रूप से यह बतायेगी कि वहाँ पर अब तक जो चीनी सैनिक आए हैं, वे पीछे हटा दिये गये है या वे हमारे इलाके को घेर कर बैठे हैं।

Shri Y. B. Chavan: Well, Sir, I think I have made it very clear that from most of the places they have intruded, they have returned back. We were careful to see that they did not stay on there.

डा० राम मनोहर लोहिया : मैं सिर्फ़ यही जानना चाहता हूँ कि प्रतिरक्षा मंत्री किस दिन एक चीनी सिपाही, जिन्दा या मूर्दा, हिन्दुस्तान में लायेंगे।

श्री हुकम चन्द कच्छवाय (देवास) : हाउस में ?

डा० राम मनोहर लोहिया : नहीं, हिन्दुस्तान में।

श्री कृष्ण महोदय : क्या वह उस को एग्जिडिट करें ? अगर वह नहीं ला सकते तो आप वहाँ जा कर देखें।

डा० राम मनोहर लोहिया : आप मुझे प्रधान मंत्री की जगह पर बिठा दीजिए और फिर देख लीजिए कि एक नहीं, सौ हजार भा जायेंगे।

12.16 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:

- (1) The Indian Police Service (Recruitment) Amendment Rules, 1965, published in Notification No. G.S.R. 1555 in Gazette of India dated the 23rd October, 1965.
- (2) The Indian Administrative Service (Recruitment) Amendment Rules, 1965, published in Notification No. G.S.R. 1556 in Gazette of India dated the 23rd October, 1965.
- (3) The Indian Administrative Service (Probation) Amendment Rules, 1965, published in Notification No. G.S.R. 1560 in Gazette of India dated the 30th October, 1965.
- (4) The Indian Police Service (Probation) Amendment Rules, 1965, published in Notification No. G.S.R. 1561, in Gazette of India dated the 30th October, 1965.

[Placed in Library. See No. LT-5222/65].